

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:786  
ANSWERED ON:05.03.2007  
TRANSPORTATION CHARGES FOR LEVY SUGAR  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether some States had sometime back, represented to the Union Government for allowance of actual road transportation charges in respect of lifting of levy sugar under levy sugar price equalization fund scheme; and

(b) if so, the steps proposed to be taken by the Government to alleviate the problems faced by transporters of sugar because of high cost of transportation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): No, Sir. The Central Government has not received any such proposal from any State Government in the recent months.

(b): Does not arise.